

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

STARRED QUESTION NO:426

ANSWERED ON:26.08.2010

NEW TEXTILE PARKS

Hegde Shri Anant Kumar;Singh Shri Ravneet

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Scheme for the Integrated Textile Parks (SITPs) facilitate setting up of textile parks with world class infrastructure facilities;
- (b) if so, the details thereof;
- (c) the number of textile parks set up in various States during the last two years and the current year, State-wise and yearwise alongwith the period by which they are likely to be fully operational;
- (d) whether some of the State Governments have sent proposals for setting up of more number of such parks;
- (e) if so, the details of such States; and
- (f) the follow-up action taken thereon?

Answer

MINISTER OF TEXTILES (SHRI DAYANIDHI MARAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 426 TO BE ANSWERED ON 26.08. 2010.

(a) & (b): Yes Madam. The scheme for Integrated Textile Parks (SITP) was commissioned in the year 2005 with an objective of providing Government support to create world class infrastructure on public private platform through a Special Purpose vehicle. The Government of India (GoI) support under the Scheme by way of grant of equity is limited to 40% of the project cost subject to a ceiling of Rs.40 crores.

(c): The list of textile parks sanctioned in the year 2008-09, 2009-10 and 2010-11 are at Annexure. The stipulated period for completion of a park under the scheme is 30 to 36 months from the date of the sanction.

(d): No Madam. Proposals under the Scheme for Integrated Textiles Parks (SITP) are to be submitted by Industry Associations/Group of Entrepreneurs.

(e) & (f): Do not arise.